

(a) the details of posts lying vacant in Class-IV/Group D cadre in the various State Bank of India branches in Orissa (Region-3) since 1993;

(b) whether any recruitment process was initiated and a panel of candidates is being kept for a long period without filling up the vacant posts;

(c) if so, the reasons for not filling up the posts from amongst the panel so approved by the SBI; and

(d) by when the vacant posts are being filled up from the panel set up ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR) : (a) to (d) Information is being collected and will be laid on the Table of the House.

#### **Labour Bureau**

5068. SHRI SANDIPAN THORAT : Will the Minister of LABOUR be pleased to state :

(a) the major surveys research studies carried out and entrusted to Labour Bureau;

(b) the details thereof project-wise for the organised urban labour, unorganised labour, contract labour, women labour, etc;

(c) whether the Government is considering to restructuring the Labour Bureau, strengthening regional offices to cut down operational cost and undertaking studies/surveys which are of immediate relevance for policy formulation/revision for both organised/unorganised labour in rural-urban areas in terms of commitment/priorities of the new Government; and

(d) if so, the steps taken/proposed to be taken in this regard alongwith the progress of the ongoing research surveys entrusted to Labour Bureau ?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) and (b) For organised labour, Labour Bureau are conducting Survey of Workers belonging to Scheduled Castes/Scheduled Tribes in urban areas Collection of Labour Statistics under Annual survey of Industries, Working Class Family Income and Expenditure Survey, Occupational Wage Survey, Repeat House Rent survey, Survey of Labour Conditions, Collection of Labour Statistics under various Labour Laws and compilation and publication of Wage Rate Index, Retail Price Index, Consumer Price Index for Industrial Workers, Agricultural and Rural Labourers. For unorganised labour the Bureau is conducting Rural Labour Enquiry, Survey of Working and Living Conditions of workers engaged in Unorganised sector of Industries/Employment, Evaluation Studies of the Minimum Wages Act, 1948. Information on working conditions etc. is being collected in respect of contract labour under Contract Labour Surveys. For women workers Survey on Socio Economic Conditions of Women Workers in Industry is being conducted Digest of Labour Research in India and Statistical Profile on Women Labour have been published under Research Studies.

(c) and (d) In order to cut down operating cost in conduct of surveys computerisation of Bureau has been undertaken and in house printing facilities have been provided to the Bureau. Progress of on going surveys/studies entrusted to Bureau is as per Statement attached.

#### **Statement**

1. *Rural Labour Enquiries* : So far eight Enquiries have been conducted, the latest being in 1993-94. Reports pertaining to 1987-88 enquiry have been released and data pertaining to 1993-94 received from NSSO in September 1996, are being scrutinised and tabulated or preparation of reports.

2. *Survey of Working and Living Conditions of the unorganised labour in the country* : 25 Surveys have been conducted and reports in respect of 23 surveys have been released. Report in respect of Stone Quarry Industry is under print. Tabulation and drafting of report in respect of Man-made Fibre Textile Industry is in hand. Preliminary work for conduct of survey in Marine Fishing Industry has been initiated.

3. *Survey on Working and Living Conditions of Workers belonging to Scheduled Castes and Scheduled Tribes Communities* : Surveys in respect of SCs have been conducted at Agra, Sholapur, Madras, Patna, Indore and Ghaziabad. Reports in respect of Ghaziabad and Indore will be released shortly. All other reports have already been released. Surveys in respect of STs have so far been conducted at Rourkela, Ranchi, Surat, Bailadila, Nagpur and Belgaum. Report in respect of Belgaum is being drafted. All other reports have already been released.

4. *Annual Survey of Industries (Census and Sample)* : Drafting of summary report for Annual Survey of Industries (Census) 1992-93 is in hand. Reports in respect of Annual Survey of Industries (Sample) for eight rounds starting from 1977-78 have been released and work relating to other six rounds is at various stages of completion.

5. *Socio-Economic Conditions of Women Workers in the Industry* : Survey on All India basis in Bidi Industry, Ready made Garments Industry and Agarbathi Industry have been conducted. Reports in respect of Bidi Industry is under print and in respect of Readymade Garments Industry and Agarbathi Industry is under finalisation. Field Survey in Lime Manufacturing Industry is in progress.

6. *Working Class Family Income and Expenditure Survey* : With a view to update the base of Consumer Price Index of Industrial Workers (presently 1982 = 100) preliminary work for launching of a fresh survey has been initiated.

7. *Evaluation Studies on implementation of Minimum Wages Act, 1948* : So far 18 studies have been conducted. One more study in Bidi Industry in Karnataka has been initiated and field survey is in progress. Report of study in Agriculture in West Bengal is being finalised. Reports on other Studies have been released.

8. *Occupational Wages Survey* : So far four rounds of

surveys have been conducted. Fifth round of survey was undertaken in April, 1993. 57 industries have been selected. Field surveys in 34 industries have been completed. Reports on 15 industries in 5 volumes have been published. Report on 10 industries is under finalisation and data for 9 industries is under tabulation. Field survey in respect of 10 more manufacturing industries is likely to be launched shortly.

9. *Repeat House Rent Survey* : It is carried out regularly at six monthly intervals and data so collected is used for compilation of General Index.

10. *Survey of Labour Conditions* : 61 surveys have been conducted in 59 industries (including repeat surveys in 2 industries).

11. *Contract Labour Survey* : 38 surveys have been conducted in 35 industries (including repeat surveys in 3 industries).

12. *Consumer Price Indices for Industrial Workers, Agricultural Labourers and Rural Labourers* are being compiled and published on monthly basis.

13. *Retail Price Index for 21 essential commodities* are being compiled on monthly basis.

14. *Wage Rate Index* are being compiled on annual basis : Index of all 21 industries has been published for 1993 and compilation of index for 12 industries for 1994 has been completed.

15. *Productivity Index* : This index with base 1970-71 for 35 selected industries in manufacturing sector is being compiled. The index has been completed upto the year 1988-89.

16. *Labour Statistics* : Data collected through returns under various labour laws has been published in Indian Labour Journal (Monthly), Indian Labour Year Book (Yearly), Indian Labour Statistics etc.

17. *Research* : Fourth issue of Statistical Profile on Women Labour 1993 has been released and fifth issue is under finalisation. Sixth issue of Digest of Labour Research in India has been brought out and seventh issue covering 1993-96 is under preparation.

[Translation]

#### **Workers in Slate Pencil Industry**

5069. DR. LAXMINARAYAN PANDEY : Will the Minister of LABOUR be pleased to state :

(a) whether the labourers working in Slate-Pencils Industry in Mandsaur district of Madhya Pradesh become victims of silicosis disease;

(b) whether this disease leads to slow death; and

(c) if so, the preventive steps taken in this regard ?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) to (c) The Employees' State Insurance Corporation (ESIC) is aware of insured persons

working in the slate-pencil industry of Mandsaur district of Madhya Pradesh suffering from Silicosis disease. Silicosis is an irreversible, chronic and progressive disease which may lead to slow death over a period of time. For workers covered under the provisions of the Employees' State Insurance Act, 1948, necessary provisions have been made for their diagnosis, keeping them under observation and their further investigation and treatment. Those who are found to be suffering from permanent disablement are examined by a Special Medical Board for the purpose of assessing the extent of disability and award of compensation. ESIC Corporation is paying additional benefits in the event of disablement arising out of occupational disease in the same scale as in employment injury. Cases which are suspected to have contracted occupational diseases are investigated for confirmation of diagnosis assessment of functional disablement and award of loss of earning capacity by the Special Medical Board constituted by ESIC with all India jurisdiction. For early detection and diagnosis of occupational disease the Corporation has set up 4 zonal Occupational Diseases Centres, one each at Delhi, Mumbai, Chennai and Calcutta. Health measures required to be taken to check such diseases have also been laid down in the Factories Act, 1948 and the rules framed thereunder. All industrial establishments are expected to follow the same.

#### **Child Labour in CPWD**

5070. SHRI AMAR ROY PRADHAN :  
SHRI LINGARAJ VALYAL :

Will the Minister of LABOUR be pleased to state :

(a) whether National Human Rights Commission has recommended stern measures to prevent the Government Servants from employing children below the age of 14 years are domestic servants;

(b) whether the Government are aware that many child labourers are provided employment under the contract system in a number of Government offices and C.P.W.D. Enquiry Offices in Delhi/New Delhi, where such child labourers are always found employed by Contractors for CPWD work such as white wash and other day to day affairs; and

(c) if so, the details thereof ?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) Yes, Sir.

(b) and (c) Information is being collected and will be laid on the Table of the House.

#### **Essar Investment**

5071. SHRI UTTAM SINGH PAWAR : Will the Minister of FINANCE be pleased to state :

(a) whether the Government are aware that the Essar Investment which has already acquired 80% of Sterling Computer Ltd. has now made an open offer to public for acquiring the balance of 20% equity;

(b) whether the Essar Investment had decided to